

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :21-06-2023

Date : 21.06.2023									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	62591/2023	21.06.2023	WP (C) - 18489/2023	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-06-12	WRIT BRANCH-1	(Seat No-3)
2	62594/2023	21.06.2023	BLAPL-5947/2023	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 11	Order Dtd. 2023-06-08	BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)
3	62595/2023	21.06.2023	CRLMC-2215/2023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2023-05-17	CRIMINAL MISC	(Seat No-3)
4	62597/2023	21.06.2023	CRLMC-2346/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-05-19	CRIMINAL MISC	(Seat No-1)
5	62592/2023	21.06.2023	CMP-982/2022	SABITRI SAHOO	GENERAL		Order Dtd. 2022-11-17	WRIT BRANCH-8	(Seat No-43)
6	62598/2023	21.06.2023	WP (C) - 18606/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-06-13	WRIT BRANCH-4	(Seat No-17)
7	62626/2023	21.06.2023	WP (C) - 6893/2016	BISAKHA NAIK	GENERAL		Order Dtd. 2023-03-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
8	62627/2023	21.06.2023	CRLA-198/2023	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2023-02-24	CRIMINAL APPEAL	(Seat No-

									9)
9	62628/2023	21.06.2023	WP (C) - 18378/2023	MOHAN BAG	GENERAL		Order Dtd. 2023-06-21	WRIT BRANCH-8	(Se at No-29)
10	62629/2023	21.06.2023	ABLAPL-5137/2023	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2023-06-08	BAIL-1 (CRIMINAL MISC-1)	(Se at No-3)
11	62593/2023	21.06.2023	AHO-96/1994	J. R. NAYAK	GENERAL		Order Dtd. 2021-08-27		(Se at No-3)
12	62596/2023	21.06.2023	CRIMC-1115/2023	S.K. DAS	GENERAL		Judgement Dtd. 2023-05-09	CRIMINAL MISC	(Se at No-3)
13	62599/2023	21.06.2023	WP (C) - 11163/2019	S N PANDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se at No-6)
14	62600/2023	21.06.2023	WA-639/2015	Y DAS	GENERAL		Order Dtd. 2023-03-29	WRIT APPEAL	(Se at No-3)
15	62601/2023	21.06.2023	CVRVW-35/1999	P K MISHRA	GENERAL		Order Dtd. 2017-11-27		(Se at No-3)
16	62602/2023	21.06.2023	WP (C) - 27347/2021	S K SINGH	GENERAL		Order Dtd. 2023-04-06	WRIT BRANCH-5	(Se at No-32)
17	62603/2023	21.06.2023	WP (C) - 11096/2022	R K MAHARANA	GENERAL		Order Dtd. 2022-05-13	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
18	62604/2023	21.06.2023	WP (C) - 3496/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-02-09	WRIT BRANCH-1	(Se at No-3)
19	62605/2023	21.06.2023	WP (C) - 22872/2022	S K PRADHAN	GENERAL		Order Dtd. 2023-04-20	WRIT BRANCH-5	(Se at No-22)
20	62606/2023	21.06.2023	WP (C) - 9550/2017	R K MAHARANA	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure, Entire Order,	WRIT BRANCH-8	(Se at No-39)

21	62607/2023	21.06.2023	WP (C) - 28133/2021	G N BARIK	GENERAL		Order Dtd. 2021-10-28	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
22	62608/2023	21.06.2023	ABLAPL-19408/2019	R K MAHARANA	GENERAL		Order Dtd. 2021-11-17	BAIL-2 (CRIMINAL MISC-2)	(Seat No-13)
23	62609/2023	21.06.2023	WP (C) - 675/2016	P K BARIK	GENERAL		Order Dtd. 2023-05-17	WRIT BRANCH-8	(Seat No-40)
24	62610/2023	21.06.2023	WP (C) - 675/2016	P K BARIK	GENERAL		Order Dtd. 2023-05-17	WRIT BRANCH-8	(Seat No-40)
25	62611/2023	21.06.2023	WP (C) - 17161/2023	S N SHARMA	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH-3	(Seat No-13)
26	62612/2023	21.06.2023	WPC (OAC) - 2706/2010	PK ROUSTRAY	GENERAL		Order Dtd. 2022-02-02	OA Branch	(Seat No-1)
27	62613/2023	21.06.2023	OJC-3519/2001	J PRADHAN	GENERAL		Order Dtd. 2017-01-04 Petition, Annexure,		(Seat No-1)
28	62614/2023	21.06.2023	OJC-2736/1991	S K BISWAL	GENERAL		Order Dtd. 2013-01-10		(Seat No-1)
29	62615/2023	21.06.2023	ABLAPL-2018/2020	M MOHAPATRA	GENERAL		Order Dtd. 2020-02-18	BAIL-2 (CRIMINAL MISC-2)	(Seat No-17)
30	62616/2023	21.06.2023	ABLAPL-12218/2022	M K MOHANTY	GENERAL		Order Dtd. 2023-02-10	BAIL-1 (CRIMINAL MISC-1)	(Seat No-4)
31	62617/2023	21.06.2023	BLAPL-7964/2016	A SUNDARA Y	GENERAL		Order Dtd. 2017-11-29		(Seat No-4)
32	62618/2023	21.06.2023	MACA-1179/2018	P K MISHRA	GENERAL		Order Dtd. 2023-02-07	MISC. APPEAL SEC.	(Seat No-1)
33	62619/2023	21.06.2023	MACA-1180/20	P K MISHRA	GENERAL		Order Dtd. 2023-02-07	MISC. APPEAL	(Seat)

			18					SEC.	No-1)
34	62620/2023	21.06.2023	MACA-1181/2018	P K MISHRA	GENERAL		Order Dtd. 2023-02-07	MISC. APPEAL SEC.	(Se at No-1)
35	62621/2023	21.06.2023	RSA-496/2007	L D SAHU	GENERAL		Entire Order	SECOND APPEAL	(Se at No-3)
36	62622/2023	21.06.2023	MATA-41/2020	B C PANDA	GENERAL		Order Dtd. 2023-01-13	FIRST APPEAL	(Se at No-1)
37	62623/2023	21.06.2023	CONTC-1858/2023	J D MUDULI	GENERAL		Order Dtd. 2023-05-12	CONTEMP T	(Se at No-7)
38	62624/2023	21.06.2023	WP (C) - 16085/2023	SUKANTA KUMAR MISHRA	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH-6	(Se at No-35)
39	62625/2023	21.06.2023	RSA-517/2004	DILLIP KUMAR SAHOO	GENERAL		Order Dtd. 2017-10-11		(Se at No-35)
40	62630/2023	21.06.2023	AHO-69/1995	J. R. NAYAK	GENERAL		Order Dtd. 2021-08-27	M.J.C.	(Se at No-1)

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